

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1627

ANSWERED ON:12.12.2003

O.M. OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS

AMAR ROY PRADHAN

Will the Minister of FINANCE be pleased to state:

(a) whether the Ministry was requested by Ministry of Personnel, P.G. and Pensions vide their OM No.51016/2/90-ESH(C) dated September 10, 1993 to bring the Scheme (regarding grant of temporary status and regularisation of casual workers in pursuance of judgement of CAT, Principal Bench, New Delhi) to the notice of appointing authorities under his administrative control; and

(b) if so, action taken by his Ministry to implement in the Scheme in true spirit as on date?

Answer

Minister of State in the Ministry of Finance (Shri Anandrao V. Adsul)

(a) to (b): The information is being collected and will be laid on the Table of the House.